

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II  
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 08.04.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.254/9/HDB/2020
NAME OF THE COMPANY	Lime Lite Advertising Pvt Ltd
NAME OF THE PETITIONER(S)	Inox Leisure Ltd
NAME OF THE RESPONDENT(S)	Lime Lite Advertising Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Operational Creditor appeared.

No one appeared for the Corporate Debtor.

Corporate Debtor is proceeded *ex-parte*.

Matter stands adjourned for hearing to 06.05.2021.

- Sol -

**MEMBER TECHNICAL**

- Sol -

**MEMBER JUDICIAL**